

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A./62/1106/2020

This the 25th day of November, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD JAMSHEDE, MEMBER (A)

1. Dr. Sajad Hussain Bhat, age 33 years, S/o Mohd Ismail Bhat, R/o Shahlipora Achabal Anantnag Cell No. 7006126711 E-mail ID.
2. Dr. Mohd. Sarwar Mir, age 32 years, S/o Mohd. Ashraf Mir, R/o Athwajan Srinagar, Cell No. 700636525 Email-ID

.....Applicants

(Advocate: Mr. Bhat Fayaz Ahmad)

Versus

1. Union Territory of J&K through Commissioner/Secretary to Government, Health and Medical Education Department, Civil Sectt. Srinagar/Jammu-180001
2. Sheri Kashmir Institute of Medical Sciences Soura Srinagar through its Director Ex-Officio Secretary to Government, Srinagar/Jammu .

.....Respondents

(Advocate:- Mr. Amit Gupta, Additional Advocate General)

O R D E R
[O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicants submits that the applicants would be satisfied, if a direction is issued to the respondents to decide the representation preferred by the applicants by a reasoned and speaking order within a stipulated time frame.

2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with direction to the respondents to take a decision on the representation preferred by the applicants by passing a reasoned and speaking order and communicate the decision so taken, in writing, to the applicants within a period of two weeks from the date of receipt of certified copy of this order.

3. It is made clear that we have not entered into the merits of the case.

4. No order as to cost.

(MOHD JAMSHED)
MEMBER (A)

Arun/-

(RAKESH SAGAR JAIN)
MEMBER (J)